## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

(IB) 431 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: M/s Caparo Procam Infrastructure Ltd. Vs. Technofab Engineering Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

For the Petitioner:

Mr. Puneet Singh Bindra, Advocate

For the Respondent:

Ms. Vaishnavi Rao, Advocate

## ORDER

For orders

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

(Lekh Raj Singh)